GOVERNMENT OF TELANGANA

ABSTRACT

COVID -19 - The Epidemic Diseases Act, 1897 – Lockdown – Economic Slowdown – Certain Austerity Measures – Further Orders – Issued.

FINANCE (TFR) DEPARTMENT

G.O.Ms.No. 32 Dated: 20-04-2020 Read the following:

- 1. The Epidemic Diseases Act, 1897
- 2. The Disaster Management Act, 2005
- 3. G.O.Ms.No.45, General Administration Department, dated: 22.3.2020.
- 4. G.O.Ms.No.46, General Administration Department, dated: 24.3.2020.
- 5. G.O.Ms.No.27, Finance (TFR) Department, dated: 30.3.2020.
- 6. Government Memo No.2978-B/40/A1/TFR/2020, Finance (TFR) Department, dated: 31.3.2020.
- 7. G.O.Ms.No.28, Finance (TFR) Department, dated: 3.4.2020
- 8. G.O.Ms.No.30, Finance (TFR) Department, dated: 3.4.2020
- 9. G.O.Ms.No.60, General Administration (COVID) Department, dated: 19.4.2020

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ORDER:

The Government in exercise of powers conferred under section 2 of the Epidemic Diseases Act, 1897, read with the enabling provisions of the Disaster Management Act, 2005, have notified Lockdown in the entire state of Telangana from 22.3.2020 to 7.5.2020, prescribing certain regulations and measures during the said period, vide orders $3^{\rm rd}$, $4^{\rm th}$ and $9^{\rm th}$ read above.

- 2. The Government, having regard to the economic impact of the Lockdown, the consequent drop in tax and non-tax revenues of the State Government and the additional expenditure required towards the COVID-19 control and relief measures, issued orders vide references 5^{th} to 8^{th} read above for deferred payment of salaries, wages, remuneration and pensions for the month of March, 2020 and until further orders, as per the pattern prescribed in the references 5^{th} and 6^{th} read above.
- 3. In view of the further extension of the Lockdown till 7.5.2020 and the continuing drop in tax and non-tax revenues of the State Government, coupled with the need to maintain the expenditure towards the COVID-19 control and relief measures, Government direct that the deferred payment of salaries, wages, remuneration and pensions as per the pattern prescribed in the references 5th and 6th read above shall be continued for the month of April, 2020 (payable in May, 2020), subject to the modification that *the deferment shall be @25% in respect of all State Government pensioners other than those belonging to last grade service*.

- 4. All the Drawing and Disbursement Officers are directed to submit the salary/wages/remuneration bills for the month of April, 2020 to the concerned treasury officers strictly as per the orders and detailed instructions issued in the reference's 5th to 8th read above.
- 5. The orders as regards payment of the deferred portion of salaries, wages, remuneration and pensions and deductions/recoveries for the month of April, 2020 will be issued separately.
- 6. The Director of Treasuries and Accounts, the Director of Works and Accounts, and the Pay and Accounts Officer, Hyderabad shall take necessary further action in the matter, accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

K.RAMAKRISHNA RAO PRINCIPAL SECRETARY TO GOVERNMENT

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The Director of Treasuries & Accounts, Hyderabad.

The Director of Works and Accounts, Hyderabad.

The Pay and Accounts Officer, Hyderabad.

Copy to:

The Accountant General, AP&TS, Hyderabad.

General Administration (Covid) Department.

The P.S. to Chief Secretary to Government

The P.S. to Chief Advisor to Government

The P.S. to Prl. Secretary to Hon'ble C.M.

The P.S. to Prl. Finance Secretary

SF/SCs

// FORWARDED:: BY ORDER //

SECTION OFFICER